

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-205  
IB-2036/ND/2019  
CA-69/CV/ND/2019

IN THE MATTER OF:

M/s Micra Clouds Services Pvt Ltd.

Vs

M/s Masters India Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 18.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhay Man  
For the Respondent :

ORDER

The matter has been adjourned to 06.01.2020.

sd/-

(SAROJ RAJWARE)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)